NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No.566/KB/2017

H

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name	of the Company	Detiness Pvt.Ltd. & Ors.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. MANITA BINANI, Pr. CS & Petitioners Bhacms 2. KIRAN SHARMA, Pr. CS & Petitioners 11/01/2018

ORDER

Ld. Pr. CS for the petitioners is present.

List it on 31/01/2018.

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(Jinan K.R.) Member (I) (V.P.Singh) Member (J)

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